

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 30/2020 in DFR No. 8/2020 (IA 30/2020 - For condonation of delay in filing the Appeal)	Dr. Babasaheb Ambedkar Sahakari Sakhar Karkhana Ltd. VS Maharashtra Electricity Regulatory Commission & Ors.	8/2020 Dated 07/01/2020	19/02/2020		25/02/2020 Court - 2